

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1545**

**TO BE ANSWERED ON THE 12TH DECEMBER, 2023/ AGRAHAYANA 21, 1945
(SAKA)**

CEASEFIRE VIOLATION

1545. SHRI V.K. SREEKANDAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the Border Security Force lodged a strong protest with the Pakistan Rangers over a recent skirmish that lasted for eight hours along the International Border in the Arnia sector of Jammu;

(b) whether it is also true that BSF formally raised the recent ceasefire violation with its counterparts on official channels;

(c) if so, whether it is also true that this is the second time since October 17, 2023 that Pakistan Rangers opened fire on the IB and targeted BSF positions;

(d) whether it is also true that the two BSF jawans and civilians were injured due to firing by Pakistani Rangers; and

(e) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NISITH PRAMANIK)**

(a) to (e) : Border Security Force (BSF) lodged a strong protest with Pakistan over a recent skirmish in Arnia sector of Jammu. Further, BSF also raised the recent ceasefire violation during flag meetings with

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Pakistan rangers.05 BSF jawans and 01 civilian were injured during the unprovoked firing by Pakistan rangers since October 17, 2023.
